

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

22.01.2021

M.A./350/849/2019

O.A./350/353/2014

M.A./350/850/2019

(EXTN OF TIME) (DELAY)

ITEM NO:36

FOR APPLICANTS(S) Adv. : Mr. K. Sarkar

FOR RESPONDENTS(S) Adv.: Mr. P. Prasad



S E RLY

-V/S-

DIPALI MAITI @ BHUNIA

Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for both sides are present.</p> <p>This M.A 849/19 has been filed by the respondents on 05.11.19, seeking extension of 4 months time to comply with the direction of the Tribunal with M.A 850/19 seeking condonation of delay, if any.</p> <p>The said period being over, the M.As have become infructuous and is, accordingly, disposed of as infructuous.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">SS</p>